

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF IFL PROMOTERS LIMITED

Registered Office: M-64, Commercial Complex, Greater Kailash-II, New Delhi-110048

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of Acquirer M/s Heena Developers (P) Limited, in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on August 31, 2007 and the Corrigendum to the Public Announcement published on December 14, 2007 and Letter of Offer dated December 14, 2007.

1. Name of the Target Company : **IFL PROMOTERS LIMITED**
2. Name of Acquirer : **M/S HEENA DEVELOPERS (P) LIMITED**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED**
5. Offer Details:
 - a) Date of Opening of the Offer : **THURSDAY, DECEMBER 20, 2007**
 - b) Date of Closure of the Offer : **TUESDAY, JANUARY 08, 2008**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 30.00		Rs. 30.00	
2.	Shareholding of Acquirer before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		145000	4.82	145000	4.82
3.	Shares acquired by Acquirer through Market Purchases	No. of Shares	%	No. of Shares	%
		910210	30.25	910210	30.25
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		601680	20	1400	0.05
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 1,80,50,400.00		Rs 42000.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		1656890	55.07	1056610	35.12
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1952370 (64.90%)	1350690 (44.90%)	1952370 (64.90%)	1951790 (64.88%)

7. Status of the Escrow Account, whether released or not : Released

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of the Acquirer Company, M/s Heena Developers (P) Ltd having its Registered Office at 9/9, South Patel Nagar, New Delhi-110008, accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491;

E-mail: charteredcapital@gmail.com, delhi@charteredcapital.net

Contact Person: **Mr. Priyaranjan**

Date : 19.01.2008

Place : New Delhi

Financial Expres + Jansatta, All Editions 20cms.x12 cms.@ Rs. 135/- = Rs. 32,400/-

Navshakti, Mumbai 20cms.x12 cms.@ Rs. 30/- = Rs. 7,200/-

+Service Tax @ 1.86% = Rs. 737/-

Less 10% discount = Rs. 3,960/-

Net Amount Rs. 36,377/-